

**Post Offer Public Announcement to the Shareholders of
KRITI INDUSTRIES (INDIA) LIMITED**

Regd. Office : Mehta Chambers, 34, Siyaganj, Indore - 452007.

This Post Offer Public Announcement is being issued by Chartered Capital And Investment Ltd. ("Manager to the Offer") on behalf of the Acquirer, Kriti Corporate Services Private Limited along with Persons Acting in Concert with the Acquirer (referred to as the "Acquirer" and "PACs"), having its Registered Office at Mehta Chambers, 34, Siyaganj, Indore-452007 in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto and read with observations made by SEBI vide its letter no. CFD/DCR/HB/TO/79970/06 dated November 16, 2006.

This Announcement is in continuation of and should be read in conjunction with the PA published on September 14, 2006 the Corrigendum to the PA published on November 27, 2006 and Letter of Offer dated November 27, 2006.

1. Name of the Target Company : KRITI INDUSTRIES (INDIA) LIMITED
2. Name of Acquirer : KRITI CORPORATE SERVICES PRIVATE LIMITED
3. Name of Manager to the Offer : CHARTERED CAPITAL AND INVESTMENT LIMITED
4. Name of Registrar to the offer : BEETAL FINANCIAL & COMPUTER SERVICES PRIVATE LIMITED

5. Offer Details :
 - a) Date of Opening of the Offer : FRIDAY DECEMBER 01, 2006
 - b) Date of Closure of the Offer : WEDNESDAY DECEMBER 20, 2006
6. Details of the Acquisition :

S.No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 27.50		Rs. 27.50	
2.	Shareholding of Acquirer	No. of Shares	%	No. of Shares	%
		1167100	23.93	1167100	23.93
3.	Shares acquired by way of MOU or Market Purchases or Preferential allotment	No. of Shares	%	No. of Shares	%
		1325000	21.37	1325000	21.37
4.	Shares acquired in the open Offer	No. of Shares	%	No. of Shares	%
		1240088	20.00	10100	0.16
5.	Size of the Open Offer (Number of Share multiplied by Offer Price per share)	Rs 3,41,02,420/-		Rs 2,77,750/-	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer shareholding of acquirer (2+3+4+6)	No. of Shares	%	No. of Shares	%
		3732188	60.19	2502200	40.35*
8.	Pre and Post Offer shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		1796856	556768	1796856	1786756

*This percentage has been calculated on the basis of post preferential paid up capital of the target company.

7. Status of the Escrow Account, whether released or not:

- Rs 85.50 lacs i.e 25% of the total consideration payable in the Open Offer was kept with State Bank of Travancore, Indore as a fixed deposit with lien marked in favour of Chartered Capital And Investment Limited (Manager to the Offer). The lien was discharged on 4th January, 2007.

8. Payment of Interest to the shareholders, if any : Nil

9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

The Board of Directors of the Kriti Corporate Services (P) Limited i.e Acquirer and all the PACs accept full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirer and PACs under the Regulations.

Issued by Manager to the Offer On behalf of the Acquirer & PACs



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Place : New Delhi
Date : 16th January, 2007

Contact Person : Mr. Priyaranjan